

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). No.

INDIANS WHO ACCEPTED U. K. COLONIES CITIZENSHIP

*15. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state:

(a) how many Indians living in Malaya have registered themselves as citizens of the United Kingdom and Colonies during 1953-54; and

(b) what was the last date fixed for such registration?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA):

(a) Singapore:

22,148 from 1st July 1954 to 13th November 1954;

Federation of Malaya:

996 Indians and Pakistanis (separate figures for Indians not available) from the year 1950 to 31st December 1953.

The number of Indians who registered themselves during the year 1953-54 is not available.

(b) Special facilities for registration ended on the 31st October 1954. Normal registration continues.

PUBLICATION OF EVIDENCE GIVEN BEFORE THE PRESS COMMISSION

*16. SHRI V. K. DHAGE: Will the Minister for INFORMATION AND BROADCASTING be pleased to state whether Government propose to publish the evidence given before the Press Commission, and if so; when?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): No, Sir. The Commission examined all witnesses *in camera* and decided to treat the evidence as confidential as stated by them in para 23 of their Report. This decision of the

Commission is binding on Government under para. 8 of the Commissions of Inquiry Act, 1952.

SHORTAGE OF COAL IN DARJEELING

*17. SHRI ABDUR REZZAK KHAN: Will the Minister for PRODUCTION be pleased to state:

(a) whether it is a fact that in the Darjeeling District of West Bengal there has been acute shortage of coal on account of restriction in its supply; and

(b) if so, whether any steps have been taken to restore normal supply?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) There was a temporary shortage of coal in the District of Darjeeling particularly in August 1954, due to flood and consequent breaches in railway communications.

(b) Yes, special supplies were arranged by diversion of wagons to the affected area. The supply is now normal.

RECRUITMENT OF STAFF FOR INTERNATIONAL COMMISSIONS IN INDO-CHINA

*18. SHRI S. MAHANTY: Will the PRIME MINISTER be pleased to state:

(a) the procedure that was adopted by Government for the recruitment of non-technical personnel for the Secretariats of the International Commissions in Indo-China;

(b) whether applications from the various State Governments were called for; and

(c) if so, how many State Governments forwarded applications for the recruitment of such personnel, and from how many States the personnel were selected?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). Applications were invited from State Governments, Universities and various Ministries of